

सुबों के तरीकों को हम अखत्यार करना पसन्द करते हैं, जैसे हिमाचल प्रदेश के बारे में पंजाब उत्तर प्रदेश के तरीके को, मनीपुर, त्रिपुरा के बारे में असम, बंगाल के तरीके को ।

Services of Teachers After Superannuation

*374. **Shri D. C. Sharma:** Will the Minister of Education be pleased to state:

(a) whether University Grants Commission has instituted a scheme to enable the Universities and Colleges to utilise the services of selected teachers and research workers after their superannuation;

(b) the amount allocated for the purpose; and

(c) the mode of selection?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) A sum of Rs. 2,43,000 has been allocated for the purpose during the current financial year.

(c) The University Grants Commission selects the retired teachers/research workers with the help of a selection committee consisting of eminent educationists and experts in different fields.

Shri D. C. Sharma: How many teachers have so far benefited from this scheme?

Dr. K. L. Shrimall: In the first selection, 24 persons were selected; in the second and third selections, 23 and 22 persons respectively. There have been three selections so far.

Shri D. C. Sharma: Is it not a fact that the quantum of money given for this scheme which covers the whole of this country is very inadequate and, if so, what is the Government going to do to increase the quantum of support for this scheme?

Dr. K. L. Shrimall: I admit that the amount allocated is small but we

have made only a beginning and as the scheme progresses I feel sure more funds will be made available.

श्री विधाम प्रसाद: क्या मंत्री महोदय बताने की कृपा करेंगे कि ऐसे प्रोफेसर जो कि रिटायर हो कर पार्लियामेंट में आ गए हैं, उनकी भी सेवायें, उस में ली जा सकेंगी ?

अध्यक्ष महोदय: उनकी सेवायें वहां लेंगे तो यहां से हम निकाल देंगे ।

Shri S. N. Chaturvedi: Are these teachers eligible for continuing in service in the universities and colleges? Are they retained after they attain the age of superannuation? How is that difficulty surmounted?

Dr. K. L. Shrimall: Teachers who have retired from active service are either attached to some universities or educational institutions where they can continue their research or do some writing.

Shri Bhagwat Jha Azad: Could we have any idea as to how far the amount allotted fell short of the recommendations that were received by the Government in this year or the last year from the different parts of the country?

Dr. K. L. Shrimall: As I explained previously, this is a new scheme. We have just made a beginning. In the last three selections, some teachers were selected, as I explained earlier, because of certain background or some research work which they have done in the past and if there is anybody who has done meritorious work I am sure that he would not be debarred from selection on account of lack of funds. Funds do not create difficulty even now.

Homeless Persons in Delhi

*377. **Shri Mohan Swarup:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that according to the decision of Delhi Advisory

Committee, a scheme for providing accommodation to the homeless persons of Delhi elsewhere is being implemented;

(b) if so, the details thereof; and

(c) the number of homeless persons and their means of livelihood in Delhi city?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis):

(a) No.

(b) Does not arise.

(c) A census of houseless persons taken by the Superintendent of Census Operations on the nights between 28th February and 3rd March 1961 showed that their number was 6,586. No information is available about their means of livelihood.

Shri Mohan Swarup: Is it a fact that a larger number of buildings belonging to certain individuals have been demolished by the squad and, if so, what is the number thereof?

Shri Hajarnavis: These buildings, as far as I know, were not occupied by the persons who may be called houseless persons.

Mr. Speaker: He means to say that they had homes which were demolished and so they have been made homeless.

Shri Hajarnavis: No, Sir.

Shri Mohan Swarup: A large number of buildings were demolished with the result that a large number of persons had been rendered homeless. That is the situation in Delhi nowadays.

Shri Hajarnavis: I do not agree with this at all.

Shri Hem Barua: This came out in the newspapers with pictures of the people whose houses have been demolished and who are praying for stopping this kind of thing.

Mr. Speaker: What the question implies is whether the census that has been taken includes those people also who have recently been rendered homeless.

Shri Hajarnavis: The census was taken between 20th February and 3rd March, 1961. It cannot be said that this question has any relevance to this figure. But I do not admit that a large number of people have become homeless as a result of demolition.

Shrimati Savitri Nigam: May I know whether the Delhi Advisory Committee has suggested that keeping in view the extreme weather, these homeless people must be provided with some night shelters to sleep in?

Shri Hajarnavis: The Delhi Advisory Committee has not taken any decision but there are private institutions and also the Municipal Corporation who are making provision for providing night shelters to these houseless people.

श्री कछवाय : अभी हाल में दिल्ली में जो झुकी झोंपड़ियां उखाड़ी गई हैं और इसके फलस्वरूप जो लोग बेघरदार हो गए हैं, उनको बसाने के लिए भी क्या कोई विशेष प्रबन्ध किए जा रहे हैं ?

अध्यक्ष महोदय : यही तो सवाल अभी हुआ है ।

श्री जगदेव सिंह सिद्धाप्ती : क्या सरकार के पास गवर्नमेंट आफ इंडिया के उन कर्मचारियों की सूची है जिन को अभी तक मकान एलाट नहीं हुए हैं ?

अध्यक्ष महोदय : वह दूसरा सवाल हो गया ।

श्री बरवा-कोटा : दिल्ली में कई हजार पुलिसमैन ऐसे हैं जिन के पास रहने के लिए मकान नहीं हैं, क्या इसकी भी सरकार को खबर है ?

अध्यक्ष महोदय : पुलिसमैन का अलहदा इंतजाम करेंगे ।

Shri S. M. Banerjee: The hon. Minister stated that the total number is about 6,000. I want to know how many rain baseras, night shelters, have been constructed during these years. What is the total number and what is the accommodation?

Shri Hajarnavis: Six permanent night shelters have been constructed by the Bharat Sewak Samaj to serve 500 persons. There is one at Andha Moghul which provides for 100 persons. In all, so far, we have been able to provide for about a thousand persons, taking into consideration the other accommodation: there were temporary arrangements made in four social education centres; one dharmasala, one permanent eye hospital, and the Darbar Hall of the Town Hall. The total number of persons for whom we have provided night shelters is about 1,000.

श्री विभूति मिश्र : दिल्ली के बड़े बड़े राजा और महाराजा, सेठ और साहूकार और बड़े बड़े भ्रमीर जिनके कि मकान पड़े हुए हैं काफी तादाद में, क्या उन से भी अपील की गई है कि गृह विहीन लोगों को वे उन में रखें ?

Shri Hajarnavis: It is a suggestion for action. But I am quite sure that the powerful appeal made by the hon. Member will not fall on deaf ears.

Shri K. C. Pant: May I know the rate of influx into Delhi, daily, and whether the Government propose to take any steps to restrict this rate of influx to tackle the problem of houselessness?

Shri Hajarnavis: I do not think it will be possible for us to do so under the Constitution.

Shri K. C. Pant: What is the rate?

Mr. Speaker: He says it is not possible.

श्री त्यागी : ये लोग क्या दिल्ली में मुस्तकिल तैर पर रहने वाले हैं या बाहर से आ कर यहां पड़े गये हैं ? क्या गवर्नमेंट ने कोई ऐसी स्कीम सोची है कि इनको कोई सेबर वनैरह में भरती करके इन से काम लिया जाये ताकि इनको म्प्लायमेंट भी मिल जाये ?

गृह-का* मंत्री (श्री सास बहादुर शास्त्री) : कई बातें इस में मिला ी गई हैं । जो सवाल है वह सिर्फ उन लोगों से ताल्लुक रखता है जोकि यहां है, कुछ दिनों से, और काम करते हैं और जिन के पास मकान या रहने का कोई शैल्टर नहीं है । उन के लिए जैसा श्री मिनिस्टर साहब ने बताया कुछ भारत सेवक समाज के द्वारा इंतजाम किये जा रहे हैं । इसके अलावा कारपोरेशन की अपनी स्कीम है और उस में हम काफी कुछ कंस्ट्रक्शन सादे किस्म के बनाने वाले हैं ताकि जिन के पास रहने का स्थान अभी नहीं है या जिन के पास देर में होगा, वे उस में रह सकें । मैं चाहता हूं और हम इस बात की कोशिश करेंगे कि कारपोरेशन अपने मकानों को बनवाने में जल्दी करे ।

Allowances to Families of Chinese Internees

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*378. { Shri Hari Vishnu Kamath:
Shri Sham Lal Saraf:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government have decided to pay allowances to the families and/or dependants of Chinese internees in India; and

(b) if so, the quantum thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hajarnavis) (a) and (b). Families of internees, entirely dependent upon them, who have no means for maintenance, are